

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal No.1627/2015

SHYAM LAL

Appellant(s)

VERSUS

KISAN COOPERATIVE SUGAR FACTORY LTD. & ANR.

Respondent(s)

ONLY CA NOS. 18485-18487 OF 2017 IS TO BE LISTED FOR EARLY HEARING APPLICATION

WITH

C.A. Nos.18485-18487/2017 (III-A)

Date : 12-09-2025 These appeals were mentioned today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA

HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Appellant(s) : Mr. M. A. Chinnasamy, AOR
Mr. Dinesh Kumar Garg, AORFor Respondent(s) : Mr. Varinder Kumar Sharma, AOR
Mr. Saurabh Ajay Gupta, AOR
Mr. Siddharth Mittal, AORUPON hearing the counsel the Court made the following
O R D E RC.A. Nos.18485-18487/2017:-

Upon being mentioned by the learned counsel appearing for the appellant seeking listing of the appeals, the Registry is directed to list them in the week commencing 22-9-2025.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS(POOJA SHARMA)
COURT MASTER (NSH)